National Company Law Tribunal

Allahabad Bench

CP NO. 80/ALD/2016.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Classic Infra Promoters Pint. Ut.

SECTION OF THE COMPANIES ACT/18 B CODE: U/S 241/242 of the Companies, At 2013

SI. NO.	Name	Designation	Representation	<u>Signature</u>
<u>1.</u> A	pil Kuman	PCS	Mediatr	Jui K.
<u>2.</u>	or Agamal	Advocate CP NO.80/AI	Respondent LD/2016	Pontagravel

Sh. Anil Kumar, PCS being a Mediator is present in the Court. Sh. Parv Agarwal, Advocate for the respondent.

Ld. Mediator reports that the process of mediation is still going on. Hence, the matter is adjourned to 28th February, 2018.

Dated:29.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)